

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216 – IA 501 of 2020
ITEM No.217 – IA/364(AHM)2023
ITEM No.218 – IA/435(AHM)2023 in IA 501 of 2020
in
CP(IB) 66 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Anil Ltd

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Dhruvit Shah, Adv.
For the Purchaser : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Shramik Bhat
For the State Tax : Mr. Mitesh Amin, Sr. Adv. & AAG a.w Mr. Chintan Dave, Adv.
For the Respondent : Ms. Pragati Bansal, Adv. for Mr. Navin Pahwa, Sr. Adv. in IA
364/2023

ORDER

IA 501 of 2020

Heard Ld. Counsel for the Liquidator, Ld. Sr. Counsel & AAG for State Tax Department and Ld. Sr. Counsel for Purchaser. The Ld. Counsel for liquidator stated that the e notice for auction of the property was made without mentioning the claim of ST department and it was up to the asset purchaser to have done due diligence before purchase. This was objected to by the auction purchaser. Parties are directed to file written submissions, if any, by tomorrow evening.

List on 10.05.2024 only to verify compliance by all parties and passing necessary orders.

IA/364(AHM)2023

Heard Ld. Sr. Counsel for the applicant and Ld. Counsel representing the Ld Sr counsel for respondent. Both agreed to file short written submissions. Interim relief, if any, continues till next date of hearing. Parties are directed to file written submissions, if any, by tomorrow evening.

List on 10.05.2024 only to verify compliance by all parties and passing necessary orders.

IA/435(AHM)2023 in IA 501 of 2020

Parties are directed to file written submissions by tomorrow.

List on 10.05.2024 only to verify compliance by all parties and passing necessary orders.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)